

RAJYA SABHA

Friday, the 2nd August, 2019/11th Shravana, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair*:

PAPERS LAID ON THE TABLE

Financial Estimates and Performance Budget of the ESIC, New Delhi and related papers

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (a) Financial Estimates and Performance Budget of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2019-20, under Section 36 of the Employees' State Insurance Act, 1948.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, *See* No. L.T. 665/17/19]

Accounts (2017-18) and Audit Report of the NHRC and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Accounts of the National Human Rights Commission (NHRC), New Delhi, for the year 2017-18, and the Audit Report thereon, under sub-section (4) of Section 34 of the Protection of Human Rights Act, 1993.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 604/17/19]

Report of the Central Agricultural University, Imphal, Manipur and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री कैलाश चौधरी) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 of the Central Agricultural University Act, 1992:—